



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/150/2024	THE STATE OF ASSAM AND ANR. Versus SRI SHYAMLAL SARKAR AND 22 ORS	MR.N SARMA	MR. P J SAIKIA MR. A K GUPTA (R-1-3-8-11, 14,15,17,21 and 22)
2	WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
	WITH I.A.(Civil)/2113/2024 in WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
3	I.A.(Civil)/484/2025 in WA/15174/2024	THE STATE OF ASSAM AND 3 ORS. JATIN RAJKONWAR AND ORS Versus UNION OF INDIA AND ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	DY.S.G.I.
	WITH WA/15174/2024 (Filing Number)	JATIN RAJKONWAR AND ORS Versus UNION OF INDIA AND ORS	MR A DASGUPTA	
4	I.A.(Civil)/528/2025 in WA/14933/2024	ARUNJYOTI BARUAH @ ARUNJYOTI BORUAH Versus THE STATE OF ASSAM AND ORS	MS R SAHA MR. H BURAGOHAIN	SC, EXCISE DEPTT.
5	I.A.(Civil)/533/2025 in WA/12211/2024	THE UNION OF INDIA and 3 ORS Versus EX TC 62091 RECT GD SATBIR SINGH	MRS. A GAYAN	
	WITH WA/12211/2024 (Filing Number)	THE UNION OF INDIA and 3 ORS Versus EX TC 62091 RECT GD SATBIR SINGH	ANURADHA GAYAN	
	WITH I.A.(Civil)/12212/2024 (Filing Number)	THE UNION OF INDIA and 3 ORS Versus EX TC 62091 RECT GD SATBIR SINGH	ANURADHA GAYAN	

6	I.A.(Civil)/534/2025 in C.Ex.App./12266/2024	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CX Versus M/S ABC TEA WORKERS WELFARE SERVICES	MR. S C KEYAL	
	WITH C.Ex.App./12266/2024 (Filing Number)	Commissioner of Central Excise and Service Tax Versus M/s ABC Tea Workers Welfare Services	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/12267/2024 (Filing Number)	Commissioner of CGST and Excise Versus M/s ABC Tea Workers Welfare Services	SUBHASH CHANDRA KEYAL	
7	I.A.(Civil)/535/2025 in WA/1633/2025	SMTI GEETA BARMAN Versus THE STATE OF ASSAM AND ORS	MR.S DAS MR K DAS MR.H GOGOI MS. P KALITA	GA, ASSAM SC, AG SC, FINANCE SC, PWD
	WITH WA/1633/2025 (Filing Number)	SMTI GEETA BARMAN Versus THE STATE OF ASSAM AND ORS	MR KAUSTAV DAS	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
8	WP(C)/6820/2024 B/O	ACHYUT BARMAN AND 27 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI R LAKRA	MS. B SARMA (C.G.C) DY.S.G.I.
	WITH I.A.(Civil)/51/2025 in WP(C)/6820/2024	ACHYUT BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI R LAKRA	MS. B SARMA (C.G.C) DY.S.G.I.
9	WA/63/2025	THE FOOD CORPORATION OF INDIA AND 6 ORS Versus KANAKA TEA ESTATE	MR B K SINGH	
10	WA/64/2025	SHRI PREM KUMAR SINGH Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
11	PIL/51/2024	DHIRESWAR DAS Versus THE UNION OF INDIA AND 21 ORS	MR. A SARMA MS. D CHAUHAN	SC, NHAI MR. G PEGU (R-1) DY.S.G.I. SC, BTC SC, REVENUE
12	C.Ex.App./1/2025	THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S S C JOHNSON PRODUCTS PRIVATE LIMITED	MR. S C KEYAL	
13	WP(C)/1046/2025	WAZED KHAN AND 121 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA MR. MUSTAFA HUSSAIN	SC, ELEM. EDU SC, FINANCE
14	WP(C)/1092/2025	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 4 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	GA, ASSAM SC, SSUHS SC, HEALTH AND F W
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
15	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
16	Revn.Pet./1/2024	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
	WITH Revn.Pet./2/2024	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION

18	WITH Revn.Pet./3/2024	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
19	WITH Revn.Pet./4/2024	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
20	WITH Revn.Pet./5/2024	HAWKINS COOKERS LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
21	PIL/60/2024 FIXED	SABDA RAM RABHA Versus THE UNION OF INDIA AND 8 ORS	MR P BHARDWAJ MS. B DEVI T CHAKMA	GA, ASSAM MRS. R DEVI DY.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM
22	WA/285/2024 FIXED	M/S RAMA K GUPTA AND COMPANY Versus THE PANCHAYAT AND RURAL DEVELOPMENT DEPTT AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR G N SAHEWALLA (R-3) SC, P AND R.D. MR M SAHEWALLA(R-3) MR H K SARMA(R-3) MS K BHATTACHARYYA(R-3) MS K SARMA(R-3)
23	WA/290/2024	DR BICHITRA KR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAN	MR G RAHUL MR. D M NATH SC, HEALTH
24	WA/337/2024	SUMIT LAL DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	GA, ASSAM
25	WA/353/2024	RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MS. M CHOUDHURY MISS. R R KAKATI N GAUTAM	MR. T J MAHANTA(R-8) GA, ASSAM MD. S ALOM (R-8) MS. A BEGUM(R-8) MR. M S ALAM(R-8) MR. M S ALAM(R-8) SC, REVENUE
26	WP(C)/2227/2024	KIRTI GOEL Versus UCO BANK AND ANR	MR I S MAZUMDAR MS. A AZAD	SC UCO BANK MR. M SHARMA (r-1,2) MS. S YASMIN (r-1,2)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
27	WP(C)/4815/2022	SUBIN PAYENG AND 7 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 10 ORS	MR. A K PURKAYASTHA MR. S NATH MR. R C PAUL MR. S SHARMA MS M BHARATI	GA, AP MR M KATO
28	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
HEARING				
29	PIL/6/2024 B/O	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GHC
30	WITH PIL/11/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3728/2017 FIXED	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR.S K DAS MR. A M BARBHUIYA MS S R MAZARBHUIYA MS. A BEGUM MR.S K CHOUDHURY	MS.B GOSWAMI R. 1 TO 3. SC, WATER RESOURCE
2	WP(C)/2957/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MS S AHOM	ASSTT.S.G.I.
3	WP(C)/3083/2022 FIXED	SARFRAZ PARVEEZ Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
4	WITH WP(C)/3081/2022	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG MR. M PHUKAN (R-7) MR. P J BARMAN(R-7) MR. P DUTTA(R-7) SC, IRRIGATION
5	WP(C)/5972/2023 FIXED	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
6	WITH WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
7	WP(C)/747/2024 FIXED	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
8	WITH WP(C)/861/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM

9	WITH WP(C)/875/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
10	WITH WP(C)/885/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	GA, ASSAM
11	WITH WP(C)/889/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
12	WITH WP(C)/923/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. T NATH	GA, ASSAM
13	WITH WP(C)/932/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	
14	WITH WP(C)/971/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
15	WITH WP(C)/1040/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
16	WP(C)/2463/2024 FIXED	ABDUL ODUD CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR S HOQUE	GA, ASSAM
17	WP(C)/3870/2024 FIXED	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE
18	WP(C)/4603/2024 B/O	RUDRAM SAIKIA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
19	WP(C)/4611/2024 B/O	DEBEN RAJKHOWA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
20	WP(C)/6399/2024 B/O	HANIFA CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH R SAHA	GA, ASSAM SC, WATER RESOURCE
21	WP(C)/7063/2024 FIXED	PRASANTA BAYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SC, FOREST
22	WP(C)/1/2025 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND ANR Versus UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	GA, ASSAM MR. P S BHATTACHARYYA (C.G.C) DY.S.G.I.

23	WP(C)/10/2025 CAVT. NO.12752/024, FIXED	M/S PUB NASATRA FISHERY COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MR P DEKA MS. R DUTTA	GA, ASSAM MS. P CHAKRABORTY (FOR CAVEATOR) MS. A DAS (FOR CAVEATOR) SC, FISHERY
24	WP(C)/455/2025 FIXED	M/S KRISHNA ENTERPRISE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
25	WITH WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
26	WITH WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
27	WITH WP(C)/476/2025	M/S J.K. COMMERCIAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
28	WITH WP(C)/559/2025	M/S LEISURE LANE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, FINANCE SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN.
29	WITH WP(C)/565/2025	M/S GARV ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
30	WITH WP(C)/576/2025	M/S SHAKTI CORPORATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
31	WITH WP(C)/577/2025	M/S MAHALAXMI ENTERPRISE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE
32	WP(C)/650/2025 FIXED	BHUPEN KALITA Versus UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM DY.S.G.I.
ORDERS				
33	Cont.Cas(C)/746/2023 B/O	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
34	Cont.Cas(C)/299/2024	ABDUL MANNAN Versus J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)
35	Cont.Cas(C)/501/2024	SHUBHASHIS CHAKRABORTY Versus AJAY KUMAR AND ANR.	MR. N N B CHOUDHURY MR. N SARKAR MR. D SUTRADHAR	MRS. R DEVI (R-2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./327/2025 WITH OFFICE NOTE	SMT DEEPALI TALUKDAR AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
2	Bail Appln./520/2025	SANJIT DEBBARMA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS DHANESWARI K	PP, ASSAM
3	Bail Appln./523/2025	BASTAB DEKA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN LEGAL AID COUNSEL	PP, ASSAM
4	Bail Appln./524/2025	SANTOSH GURUNG AND 3 ORS. Versus THE STATE OF ASSAM	MR. S A AHMED MR S AHMED	PP, ASSAM
5	Bail Appln./525/2025	MOHOR ALI Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
6	Bail Appln./526/2025	SAMARENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
7	Bail Appln./528/2025	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
8	Bail Appln./529/2025	GAUTAM RAI Versus UNION OF INDIA	MR P P MEDHI	SC, NCB
9	Bail Appln./530/2025	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
10	Bail Appln./531/2025	BIBHAN AHMED Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
11	Bail Appln./532/2025	MOKSED ALI ALIAS MOKSED ALI Versus THE STATE OF ASSAM	MR. S BHATTACHARJEE MR B PUSHILAL MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
12	Bail Appln./535/2025	SAYEN DUTTA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

13	Bail Appln./539/2025	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS A HUSSAIN H G DAISY	PP, ASSAM
14	Bail Appln./540/2025	AMINUR ISLAM @ SUKUR @ SHAKUR MIYAN Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
MOTION				
15	AB/452/2025	ASHOK GHOSH ALIAS ASHOK GHOSH DASTIDAR Versus THE STATE OF ASSAM	MR. S BHATTACHARJEE MR B PUSHILAL MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
16	AB/457/2025	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
17	AB/461/2025	GOLAP UDDIN SHEIKH ALIAS GOLAP UDDIN Versus THE STATE OF ASSAM	MR D J HALOI L HANGZO R BARMAN	PP, ASSAM
18	AB/464/2025	HASMOD ALI @ HASH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
20	Bail Appln./2567/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	
21	Bail Appln./3419/2024 FIXED	SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
22	Bail Appln./3719/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
23	Bail Appln./3917/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MORTAZA ALIA @ ARIYAN AHMED Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
24	Bail Appln./125/2025 FIXED	MINNAS ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
25	Bail Appln./163/2025 FIXED	BIPLAB GOHAIN Versus THE STATE OF ASSAM AND ANR	MS. K MALAKAR MS A MAJUMDER MS P DUTTA	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
26	Bail Appln./187/2025 WITH CASE RECORD(SCANNED COPY), FIXED	CHERLY RYNGKHEM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	PP, ASSAM
27	Bail Appln./256/2025 FIXED	ABDUL ALIM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
28	Bail Appln./301/2025 FIXED	GULAP ALI Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
29	Bail Appln./308/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAFAR UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
30	Bail Appln./315/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SANTOSH PAUL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
31	Bail Appln./325/2025 FIXED	DAROGA YADAV Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM

32	Bail Appln./353/2025 FIXED	SRI MANOJ HALOI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	Bail Appln./355/2025 WITH OFFICE NOTE, FIXED	GOPAL CHANDRA RAI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, DRI
34	Bail Appln./360/2025 WITH OFFICE NOTE, FIXED	MOHD. FARUK Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
35	Bail Appln./362/2025 FIXED	ANSHARUL ISLAM Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH S AHMED	PP, ASSAM
36	Bail Appln./376/2025 FIXED	MD MOHI UDDIN AHMED @ MD MAHI UDDIN AHMED @ MOIN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
37	Bail Appln./438/2025 FIXED	NABAJIT BARMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD IMRAN	PP, ASSAM
BAIL HEARING				
38	AB/1661/2024 FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
39	AB/3176/2024 B/O	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
40	AB/33/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MR. ABU LAISE MS. A SULTANA	PP, ASSAM
41	AB/190/2025 FIXED	AKBAR ALI TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
42	AB/284/2025 WITH OFFICE NOTE, FIXED	ABINASH DEURI AND ANR Versus THE STATE OF ASSAM	MR. N BORAH MR. U S BORA MR H MAZUMDER MR M.J. BHARALI	PP, ASSAM
43	AB/346/2025 FIXED	ZAIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
44	AB/407/2025 FIXED	KALU RAM SAINI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025

11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/99/2025	BUDDHA KATAKY Versus NARAYAN KONWAR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	
2	WP(C)/754/2025 FIXED	ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR. S HAQUE MD IMRAN	SC, ELEM. EDU PP, ASSAM
3	WP(C)/1017/2025	MONOJIT PURKAYASTHA Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU
4	WP(C)/1019/2025	SAMSUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, SEC. EDU.
5	WP(C)/1031/2025	AHMED ALI Versus THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	GA, ASSAM SC. EDU.
6	WP(C)/1033/2025	PARTHA PRATIM DAS Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/1034/2025	SRI SASANKA BUJAR BARUAH Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU
8	WP(C)/1053/2025	PRANAMI DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR A ALI MS. M KHATUN	SC, HIGHER EDU
9	WP(C)/1066/2025	ABUAL MAZID Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
10	WP(C)/1077/2025	SACHIN PATIR AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
11	WP(C)/1078/2025	SRI AYAN BHATTACHARJEE Versus THE STATE OF ASSAM	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC SC, FINANCE
12	WP(C)/1082/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A ROHMAN	SC, ELEM. EDU SC, FINANCE

13	WP(C)/1087/2025	ABDUL GAFFAR Versus THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM MR N SARMA MS S. MEHJABIN	SC, SEC. EDU. SC, FINANCE
14	WP(C)/1088/2025	JABBAR MULLAH Versus THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM MR N SARMA MS S. MEHJABIN	SC, SEC. EDU. SC, FINANCE
15	WP(C)/1093/2025	ABDUR RAHMAN SK AND ORS Versus THE STATE OF ASSAM	MD H R AHMED M BEGUM	SC, ELEM. EDU SC, BTC SC, FINANCE
ADMISSION				
16	WP(C)/3820/2024 PART-HEARD, FIXED	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	MR. S HAZARIKA SC, SEC. EDU.
	WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2345/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/3770/2024	GOLOK SARMAH AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR S ABDULLAH	SC, SEC. EDU.
	WITH WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
	WITH WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
	WITH I.A.(Civil)/236/2025 in WP(C)/4041/2024	BEAUTISIKHA DEVI AND ORS Versus THE STATE OF ASSAM AND 9 ORS	SANJIB HAZARIKA	SC, EDU

27	WITH WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
28	WITH WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
29	WITH WP(C)/4461/2024	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
30	WP(C)/3888/2020 FIXED	MENAKA DUARA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH	SC, ELEM. EDU SC, FINANCE
31	WITH WP(C)/2862/2024	BHAROTI BARUAH AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
32	WP(C)/3980/2020	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR Z HUSSAIN MR S BORTHAKUR MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
33	WP(C)/844/2021	SHAMBHU CHAKRABORTY AND 61 ORS. Versus NATIONAL INSTITUTE OF OPEN SCHOOLING AND 7 ORS.	MR. U K NAIR MRS. R DEVI MR. K GOGOI MR. M P SARMA	SC, ELEM. EDU MRS. R BORAH (R-1,2,3,4) MR. R K D CHOUDHURY(ASST. SGI, R- 7) MR. D BORAH (R-1,2,3,4) SC, N C T E (R-8) SC, SSA
34	WP(C)/3227/2023 CAVT. NO.04712/023,	BINOD BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME H. DAIMARY	MR. K R PATGIRI(R-4) MR. B GOGOI MR. S NEOG (r-4) MS. S G BARUAH (r-4) MR. B BORGHAIN (r-4) MR B SAIKIA (r-4) SC, SEC. EDU. FOR CAVEATOR
35	WP(C)/7141/2023 FIXED	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
36	WP(C)/2706/2024 FIXED	LAKSHMAN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, SSA
37	WP(C)/6999/2024 FIXED	SK. CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
ORDERS				
38	Cont.Cas(C)/520/2016	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
39	WP(C)/5776/2019 FIXED	TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA

40	Cont.Cas(C)/116/2021	CHENARAM SAIKIA Versus PREETAM SAIKIA AND ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR MR. B GOGOI(R-6) MR P NAYAK (R-6) MR A CHALIHA(R-6)
41	Cont.Cas(C)/499/2021 FIXED, IN WP(C)/5914/14(D/O)	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	MR. D SAIKIA(R-5) MR. N J KHATANIAR(R-5) MR. N J KHATANIAR(R-5) MS. D MUSAHARY(R-5) MS P DAS(R-2)
WITH				
42	Review.Pet./166/2024	THE STATE OF ASSAM AND 2 ORS Versus KALPANA DEVI AND ANR	MR. N J KHATANIAR MS. D MUSAHARY	
43	Cont.Cas(C)/679/2024	WACHEL ALI AHMED Versus SMTI SURANJANA SENAPATI	MR. A R BHUYAN MR N Z CHOUDHURY	
44	I.A.(Civil)/194/2025 B/O in WP(C)/7357/2018	BIPUL MECH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. R SARMA MS. T HAZARIKA MR. S D ROY MS. K BARPUJARI MR. C P SHARMA	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)
WITH				
	WP(C)/7357/2018	BIPUL MECH Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MR. A CHAMUAH MS. T HAZARIKA MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025

25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6969/2024 FIXED	RAJ MOHAN RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
2	Cont.Cas(C)/101/2025	ANOWARA KHATUN Versus GAURI SHANKAR SARMAH	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
3	Cont.Cas(C)/103/2025	PRIYANKA DEKA Versus VIRENDRA MITTAL	MS. B CHOWDHURY MR S DUTTA IMSENKALA	
4	Cont.Cas(C)/104/2025	PRADIP CHANDRA BORAH Versus PABITRA RAM KHOOND	IMSENKALA	
5	Cont.Cas(C)/105/2025	SRI DIGANTA KALITA Versus SRI CHANDAN SARMA,	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	
6	WP(C)/595/2025 FIXED	BINATA NARZARY Versus THE STATE OF ASSAM AND 9 ORS	MR H P GUWALA MR. A BORO	SC, AG (A AND E) GA, ASSAM SC, BTC SC, FINANCE
7	WP(C)/763/2025 FIXED	JOY PRAKASH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, HEALTH
8	WP(C)/896/2025 B/O	DR BISHRUTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR U S BORGHAIN MS. M D BORAH MR. R B GOHAIN MR R B GOSWAMI M DAS	SC, D M E
9	WP(C)/968/2025 FIXED	BANI BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MS. G BORAH	GA, ASSAM SC, AG
10	WP(C)/1016/2025	SRI SONJU ROBIDAS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, P W D
11	WP(C)/1021/2025	HARIHAR DAS Versus THE STATE OF ASSAM AND ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED MD A RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE

12	WP(C)/1040/2025	UTTAM KR. BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM SC, BTC SC, FOREST
13	WP(C)/1041/2025	JIBESH KR. DEB SARMA Versus THE STATE OF ASSAM	MR. J PATOWARY MR. R BARTHAKUR	SR, GA, ASSAM SC, REVENUE
14	WP(C)/1049/2025	SHRI GHANASHYAM BORA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. SAYED SALIM AHMED A S CHOUDHURY MR. S H CHOUDHURY	GA, ASSAM
15	WP(C)/1055/2025	SMTI ILA BORA Versus THE STATE OF ASSAM	MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	WP(C)/1058/2025	ASI/GD BHISHMA LOCHAN KALITA Versus THE UNION OF INDIA	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
17	WP(C)/1075/2025	SANJIB DAS Versus THE STATE OF ASSAM	MS F BEGUM	SC, FOREST SC, K A A C
18	WP(C)/1076/2025	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. TANUZ KASHYAP	GA, ASSAM DY.S.G.I.
19	WP(C)/1081/2025	SRI DEVA KANTA BORO Versus THE STATE OF ASSAM AND ORS	MR. S ISLAM MR A HAWARI A R MONDAL	SC, AG (A AND E) GA, ASSAM SC, P H E SC, K A A C SC, FINANCE
20	WP(C)/1090/2025	SHAJIDA BIBI Versus THE STATE OF ASSAM AND 4 ORS	E HUSSAIN MR. A RAHMAN	GA, ASSAM SC, A.H and V. DEPT.
21	WP(C)/1091/2025	SMT LEENA HAZARIKA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	GA, ASSAM SC, F.T
22	WP(C)/1095/2025	DIPALI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA MR. KHAIRUL ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
ADMISSION				
23	WP(C)/3754/2018 FIXED	BIPUL MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. I HAQUE	GA, ASSAM
24	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
WITH				
25	WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
WITH				
26	WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
WITH				
27	WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS

28	WP(C)/2544/2022 FIXED	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
29	WP(C)/5250/2022 FIXED	HOMEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
30	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3238/2024 in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/3588/2024 in WP(C)/1013/2023	STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
31	WITH Cont.Cas(C)/707/2024	ANURADHA ADHIKARI SARMA Versus RAKESH KUMAR IAS AND 2 ORS	MR H K DAS MR N K SARMA	
32	WP(C)/4193/2023 FIXED	MD. SAJID HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR D KALITA MR. U K NAIR MR. Y S MANNAN (P- 1,3,4) MR. M P SARMA	DY.S.G.I. SC, AEGCL
33	WP(C)/6382/2023 FIXED	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
34	WITH WP(C)/6146/2023	DINAMANI KALITA AND 38 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
35	WP(C)/6802/2023 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM MR F HAQUE (R-12,13,14) MR. S K M ALOMGIR (R-12,13,14) MR A ISLAM (R-12,13,14) SC, P H E
36	WP(C)/7144/2023 B/O	SHAHA ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
37	WP(C)/7209/2023 B/O	PAUDEISAULAKLE JEME Versus THE UNION OF INDIA AND 4 ORS	MR. S NATH MS. M BAISHYA MR. R SAHA	MS. B SARMA DY.S.G.I.
38	WP(C)/1109/2024 B/O	NTEUSONGBE JEME Versus THE UNION OF INDIA AND 4 ORS	MR. S NATH	MRS. R DEVI DY.S.G.I.

39	WP(C)/1146/2024 B/O	HUSSAIN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY (R-3,6) MS S MOCHAHARI (R-7) MR. S DUTTA (R-7) MR S DUTTA (R-7) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
40	WP(C)/1994/2024 B/O	BHABITA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE
41	WP(C)/3716/2024 B/O	HC/GD FORCE NO. 041709325 RUPAL CHAND AND 5 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
42	WP(C)/4191/2024 B/O	AMLANJYOTI BHUYAN Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K N CHOUDHURY MR J DAS MR. R K SARMA	MR. M DUTTA(R-4,5) MS S DEV(R-4,5) D D SARMA (R-4,5) MR. N BARDOLOI(R-4,5) SC, A G V B
43	WP(C)/5619/2024 FIXED	HIMASHMI SAIKIA AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, NHM SC, HEALTH AND F W
44	WP(C)/5789/2024 FIXED	KHANINDRA NATH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA S.U. CHOUDHURY	MR. B CHAKRAVARTY (R-2) DY.S.G.I. SC, FOREST
45	WP(C)/5977/2024 FIXED	HARENDRA NATH BAISHYA BANIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	SC, FINANCE
46	WP(C)/6811/2024 FIXED	MD. AINUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS. (H)	MR S BORTHAKUR MR SAURADEEP DEY	SC, P H E
47	WP(C)/6903/2024 FIXED	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	MS. B SARMA (C.G.C) DY.S.G.I.
ORDERS				
48	Cont.Cas(C)/247/2024 B/O	SASHI SAIKIA Versus DR. J. B. EKKA, IAS AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	MR. K KONWAR (r-1) MS. N BORAH (R-1) MR. D NATH (R-2) MR S DUTTA (R-1) O ASSUMI (R-2) MS. M SHARMA (R-2)
49	Cont.Cas(C)/267/2024 B/O	MITALI BAYAN Versus DR ROBIN KUMAR IPS	MS R DUTTA MS. J KONWAR	MS. M D BORAH(R-1) S. BORAH(R-1) MR R B GOSWAMI(R-1)
50	Cont.Cas(C)/349/2024 FIXED	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. S R RABHA (1,3,4) MR. B GOGOI(R-2) P HAZARIKA (R1, R3, R4) MR P NAYAK(R-2) MR A CHALIHA(R-2) T CHAKMA (R1, R3, R4) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)
51	Cont.Cas(C)/453/2024 FIXED	BIPUL DEKA Versus SHRI AKASH DEEP	MR H GUPTA MR Y. BARBHUIYA	MR. D SAIKIA (R-1) MS. R B BORA(R-1) MR. S BORA(R-1)
52	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR

53	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
54	WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022 Cont.Cas(C)/661/2024 B/O	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E SAMOON ISAI Versus KAMAL BASUMATARY AND 2 ORS.	MR J I BARBHUIYA MR A HOSSAIN MR. B BARUAH MR U RONGPI	GA, ASSAM SC, BTC MR. A SARMA (R-1,2,3) MR. M HUSSAIN(R-1,2,3) MR. K KALITA(R-1,2,3) MR. LENTSO(R-1,2,3) MS G SWAMI(R-1,2,3)
55	WP(C)/6713/2024 B/O	BHARAT BHUSON RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	SC, AG (A AND E) SC, PWD SC, TREASURY SC, FINANCE

HEARING

56	WP(C)/409/2024 B/O	SRIBAS GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. P J SAIKIA MS D DUTTA MR J LOTHIA	SC, PWD ROAD SC, FINANCE
----	---------------------------------------	--	---	-----------------------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)(Suo Moto)/1/2024 FIXED	IN RE - X Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	
2	WP(C)/651/2024 B/O, WITH LCR	SARATHI DAS Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1020/2025	RAIJAN ALIAS RAJBHAN BEWA ALIAS RAJBHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/1044/2025	MUSST BILATON BIBI @ BILATON NESSA @ GADULI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M HOQUE MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/1059/2025	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1073/2025	ABED ALI Versus UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA A SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/1074/2025	BACHIYA BIBI ALIAS BASIYA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN MR. T HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
8	WP(C)/2757/2017 FIXED, WITH LCR	KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.

9	WP(C)/2096/2018 WITH LCR	HARE KRISHNA BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MR N AHMED MR. H G BARUAH MS. C TALUKDAR MRS. M RAJKUMARI	GA, ASSAM MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T
10	WP(C)/3553/2018 WITH LCR	SAHAR BANU @ SAHAR BANU BEGUM @ SAMARTHA BANU AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MRS. M TALUKDAR MS. A KAUSHAR	SC, NRC (R4) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R2) SC, F.T (R3,5TO7)
11	WP(C)/3562/2018 WITH LCR	EBARON NESSA Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/3563/2018 WITH LCR	SAMPA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5,7,8)
13	WP(C)/3609/2018 WITH LCR	NAYEB ALI @ AYEB ALI Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
14	WP(C)/3791/2018 WITH LCR	DUDHJAN NESSA @ DUDJAN BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR. B K SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3835/2018 WITH LCR	INNUSH ALI @ EUNUS ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/3883/2018 FIXED, WITH LCR	JAITON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3942/2018 WITH LCR	ACHEDA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/4438/2018 FIXED, WITH LCR	MAKBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/5425/2018 WITH LCR	ANIMA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/5521/2018 WITH LCR	NUREJA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

21	WP(C)/6415/2018 FIXED, WITH LCR	NIKHIL CHANDRA BISWA SHARMA @ NIKHIL CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/6446/2018 FIXED, WITH LCR	NUR ISLAM Versus UNION OF INDIA AND 5 ORS.	MS. J DEKA MS J A AHMED MS. R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/6794/2019 FIXED, WITH LCR	GAURANGA SHIL Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH			
24	WP(C)/148/2021 WITH LCR	GAURANGA SHIL Versus THE UNION OF INDIA AND 5 ORS	MR. S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/175/2023 WITH LCR	ABDUS SOBUR Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/564/2023 WITH LCR	MUSSTT SAHERA KHATUN@SAHARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. S AHMED MS. B DEVI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH			
27	WP(C)/2196/2019	SAHERA KHATUN @ SAHARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. N SARKAR MR S BORGHAIN MS. B DEVI MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/786/2023 WITH LCR	AJUFA KHATOON@MUSSTT AJUFA KHATOON Versus THE UNION OF INDIA AND 6 ORS	G UDDIN MR. Y SIKDAR P SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/1130/2023 WITH LCR	MARJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A ALI MR. Y ALI S ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/2330/2023 WITH LCR	RUPJAN NESSA @ RUPBANU Versus THE UNION OF INDIA AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/2765/2023 WITH LCR	HIRENDRA DUTTA ALIAS HIRENDRA KR. DUTTA Versus THE UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
32	WP(C)/4551/2024 FIXED, WITH LCR	ABDUL AZIZ@ A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
33	WP(C)/5912/2024 B/O, WITH LCR	JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

34	WP(C)/6014/2024 B/O, WITH LCR	SOLEMAN @ SALEMAN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/6623/2024 B/O, WITH LCR	SABIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/6943/2024 FIXED,WITH LCR	ANOWARA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	WP(C)/51/2025 FIXED, WITH LCR	NURJAHAN KHATUN Versus UNION OF INDIA AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
38	WP(C)/81/2025 B/O, WITH LCR	NURJAHAN KHATUN @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/628/2025 FIXED, WITH LCR	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/239/2025 in WP(C)/628/2025	NURAL HOQUE MOLLAH @ NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
		ORDERS		
40	WP(C)(Suo Moto)/2/2019 WITH LCR, IN WP(C)/5852/2016 (D/O)	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	MR. S K GHOSH MS F AHMED
	WITH Review.Pet./50/2019 WITH LCR	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
42	Review.Pet./45/2020 WITH LCR, IN WP(C)/227/2018 (D/O)	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	Review.Pet./68/2020 IN WP(C)/7099/2019 (D/O)	YAKUB ALI Versus THE UNION OF INDIA AND 7 ORS	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/266/2021 in Review.Pet./68/2020	YAKUB ALI Versus THE UNION OF INDIA AND 7 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	Review.Pet./17/2024 WITH WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	Review.Pet./66/2024 IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI Versus UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
46	I.A.(Civil)/2781/2024 WITH OFFICE NOTE in WA/2914/2024	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

	WITH WA/2914/2024 (Filing Number)	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND ORS E	MRS. K DEVI	
47	I.A.(Civil)/422/2025 WITH LCR in WP(C)/6850/2017 WITH WP(C)/6850/2017	SAFIA KHATUN Versus UNION OF INDIA AND ORS	MR MOYNUL HOQUE CHOUDHURY	GA, ASSAM
48	I.A.(Civil)/437/2025 WITH LCR in WP(C)/6832/2024	SAFIA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM ASSTT.S.G.I.
	WITH WP(C)/6832/2024	ABBAS ALI ALIAS ABBAS ALI MANDAL Versus THE UNION OF INDIA AND 6 ORS	MR. I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6832/2024	ABBAS ALI @ ABBAS ALI MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MD I H LASKAR MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/135/2024	HITESWAR GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/151/2024	KESHOB BEZBARUAH @ KEHALI @ KEHAI Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/154/2024	HARKA BAHADUR BISWAKARMA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/160/2024	BIHURAM BASUMATARY Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/181/2024	RANJIT KUMAR DAS Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/188/2024	PHUKAN BODO Versus THE STATE OF ASSAM		PP, ASSAM
7	Mat.App./16/2025	XXXXXXX Versus XXXXXXX	MR. B J MUKHERJEE MS R SAHA	
8	CRL.A(J)/17/2025	ROSIDUL HOQUE Versus THE STATE OF ASSAM		PP, ASSAM
9	Crl.A./66/2025	JANURAM ORANG @ JANU ORANG Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
	WITH I.A.(Crl.)/162/2025 in Crl.A./66/2025	JANURAM ORANG @ JANU ORANG Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
ORDERS				
10	Crl.A./445/2023 WITH LCR 3 FILES. P.B-2. FIXED.	MD. MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	MR. M K DAS (R-2) PP, ASSAM

11	CrI.A./391/2024 WITH LCR 4 FILES. FIXED.	LAHKAR PATIRI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
	WITH I.A.(CrI.)/1145/2024 in CrI.A./391/2024	LAHKAR PATIRI Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
12	I.A.(CrI.)/1065/2024 WITH LCR 3 FILES. B/O. in CrI.A./373/2024	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM
	WITH CrI.A./373/2024	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM
13	I.A.(CrI.)/143/2025 in CrI.A.(J)/9924/2024	NITEN BASUMATARY @ HARUNG Versus STATE OF ASSAM	MR. B K SEN MR A HUSSAIN	PP, ASSAM
	WITH CrI.A.(J)/9924/2024 (Filing Number)	NITEN BASUMATARY @ HARUNG Versus STATE OF ASSAM	MR. B K SEN	
14	I.A.(CrI.)/147/2025 in CrI.A.(J)/346/2025	SANJIB BORDOLOI Versus THE STATE OF ASSAM AND ANR	MS. N CHOUDHURY	PP, ASSAM
	WITH CrI.A.(J)/346/2025 (Filing Number)	SANJIB BORDOLOI Versus THE STATE OF ASSAM AND ANR G	MS. N CHOUDHURY	
15	I.A.(CrI.)/148/2025 in CrI.A.(J)/631/2025	KISHAN GOWALA Versus THE STATE OF ASSAM	MS. N CHOUDHURY	PP, ASSAM
	WITH CrI.A.(J)/631/2025 (Filing Number)	KISHAN GOWALA Versus THE STATE OF ASSAM	NIRMALA CHOUDHURY	
16	I.A.(CrI.)/157/2025 in CrI.A./1113/2025	THE STATE NATIONAL INVESTIGATION AGENCY Versus AMOL CHANDRA DAS @ AMOL DAS @ SUMAN	MR. R K D CHOUDHURY SC, NIA	
	WITH CrI.A./1113/2025 (Filing Number)	NATIONAL INVESTIGATION AGENCY Versus AMOL CHANDRA DAS ALIAS AMOL DAS ALIAS SUMAN	RANJIT KUMAR DEV CHOUDHURY	
17	I.A.(CrI.)/159/2025 in CrI.A.(J)/1247/2025	CHAKRA SAHU Versus THE STATE OF ASSAM	MS B R A SULTANA	PP, ASSAM
	WITH CrI.A.(J)/1247/2025 (Filing Number)	SRI CHAKRA SAHU Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	
18	I.A.(CrI.)/164/2025 in CrI.A.(J)/993/2025	LAL BAHADUR CHETRY Versus THE STATE OF ASSAM	MS. L DEVI LEGAL AID COUNSEL	PP, ASSAM
	WITH CrI.A.(J)/993/2025 (Filing Number)	SRI LAL BAHADUR CHETRY Versus THE STATE OF ASSAM	LOVELY DEVI	
19	I.A.(CrI.)/170/2025 WITH LCR 6 FILES. P.B-2. B/O. in CrI.A./332/2024	PAPPA ALI Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
	WITH CrI.A./332/2024	PAPPA ALI @ KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM

WITH
[I.A.\(CrI.\)/971/2024](#)
in CrI.A./332/2024

PAPPA ALI ALIAS KHAN
Versus
THE STATE OF ASSAM AND ANR

MS. T SOM
MS. U HAZARIKA

PP, ASSAM

HEARING

20 [CrI.A./85/2020](#)
WITH LCR 1 BUNDLE. P.B-2.
FIXED.

MD SAFIQUL ISLAM
Versus
THE STATE OF ASSAM and ANR

MR.R DE
MR S CHOUDHURY
MR. R J SARMA

MR. A M BORA
MR. D GOGOI
MR. D K BAIDYA
MS. C CHOUDHURY
MR. V A CHOWDHURY
PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6789/2024 FIXED	ANANDA RAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM SC, FISHERY
2	WP(C)/78/2025 FIXED	KUSHAL SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	GA, ASSAM SC, EXCISE DEPTT.
3	Cont.Cas(C)/96/2025	SOFIQUL ISLAM Versus LOCHAN CHAUDHARY	MR S BORTHAKUR MR. A NAYAK	
4	Cont.Cas(C)/97/2025	DILUWAR HUSSAIN Versus LOCHAN CHAUDHARY	MR S BORTHAKUR MR. A NAYAK	
5	Cont.Cas(C)/98/2025	DILIP BOTHRA Versus GYANENDRA DEV TRIPATHI AND ANR	MS. A HUSSAIN MR R ISLAM S PAUL	
6	Cont.Cas(C)/102/2025	M/S SUNSTEELS (INDIA), Versus SMT KAVITHA PADMANABHAN AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS K BHATTACHARYYA	
7	WP(C)/460/2025 FIXED	M/S MAA ENTERPRISE Versus THE MISSING AUTONOMOUS COUNCIL AND 3 ORS.	MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA A SARMA	SC, MISING AUTONOMOUS COUNCIL SC, WPT AND BC
8	WP(C)/714/2025 FIXED	SAWARMAL KHEMKA AND SONS HUF Versus THE UNION OF INDIA	M KABRA MR. A KABRA MR. MEHUL SHAH	MR. B CHAKRAVARTY (C.G.C.) DY.S.G.I.
9	WP(C)/774/2025 FIXED	SYED BASID HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN	SC, DRI DY.S.G.I.
10	WP(C)/1003/2025 FIXED	KADOM TERANGPI Versus THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM DY.S.G.I. SC, K A A C SC, PCB SC, FOREST

11	WP(C)/1009/2025 FIXED	BRONSON TERANG Versus THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
12	WP(C)/1018/2025	M/S BHUYAN PARTNERS Versus THE STATE OF ASSAM AND ORS	MR S P DAS MS. S BAISHYA	SC, GDD SC, GMC
13	WP(C)/1022/2025	MOLAY PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
14	WP(C)/1023/2025	MRIDUKALPA CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MR. S DIHINGIA MS. K DAS	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/1024/2025	INTAZ ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
16	WP(C)/1025/2025	MOLAY PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
17	WP(C)/1027/2025	DULEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
18	WP(C)/1028/2025	BIJOY DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
19	WP(C)/1042/2025	RAHUL BRAHMA BORDHAN Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MRS. B GOGOI MS M BORAH	SC, BTC SC, FISHERY
20	WP(C)/1051/2025	SAIFUL ISLAM Versus THE STATE OF ASSAM and ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	SC, P AND R.D.
21	WP(C)/1060/2025 B/O	SMT LILA SINHA Versus THE STATE OF ASSAM AND ORS	MR B SINHA	GA, ASSAM
22	WP(C)/1068/2025	CHARU POLYOLEFIN PRODUCTS Versus MECON ILMITED	MS M HAZARIKA MR D KHAN	
23	WP(C)/1069/2025	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR P SARMAH	SC, PWD ROAD
24	WP(C)/1079/2025	MANOJ KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J GOGOI MR. BIKASH JAIN MS. S DEB	SC, PWD SC, FINANCE
25	WP(C)/1080/2025	MS J P BORGHAIN Versus OIL AND NATURAL GAS CORPORATION	MR. R B PHOOKAN MS. D DAS	
26	WP(C)/1085/2025	Shri Bishnu Prasad Das Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER S K SARFRAJ KARIM	GA, ASSAM MR G ALAM

ADMISSION

27	WP(C)/7332/2015 FIXED	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR. B K SEN MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA MR A HUSSAIN	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
WITH				
28	WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
WITH				
29	WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
30	WP(C)/3540/2020 FIXED	SHYAMAL BORUAH AND 49 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR J PAYENG MR. A BARUAH	SC, PNRD

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/573/2024 FIXED	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
	WITH			
2	WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
3	WP(C)/3053/2024 FIXED	KAJOL GHOSH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
4	Cont.Cas(C)/100/2025	M/S ASSAM TRADE AGENCY Versus GYANENDRA DEV TRIPATHI AND ANR	MS. A HUSSAIN MR R ISLAM	
5	WP(C)/543/2025 FIXED	SRI GOPI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. J SARMAH	GA, ASSAM SC, FOREST SC, REVENUE
6	WP(C)/608/2025 FIXED	JAHURA KHATUN AND 11 ORS. Versus THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL MS. M BARMAN, JR. GA, ASSAM
7	WP(C)/627/2025	SRI KANAK CHANDRA SUT Versus THE STATE OF ASSAM	MR GAGAN CHANDRA BORAH	GA, ASSAM MR. S P CHOUDHURY (C.G.C.), (R4, R5) SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I.
8	WP(C)/812/2025	NREEPEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR MR. M S HUSSAIN	SC, GDD SC, G M D A
9	WP(C)/841/2025 FIXED	FIROZ IFTHEKAR MAZUMDER AND 2 ORS Versus THE UNION OF INDIA AND 15 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC

10	WP(C)/1014/2025 B/O	NEW AGE MARKETING (RETAIL) Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
11	WP(C)/1030/2025	BISWASI SORENG Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	GA, ASSAM SC, PWD
12	WP(C)/1032/2025	SMT RITA SARAF Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	SC, CO OP
13	WP(C)/1035/2025	SANTOSH SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
14	WP(C)/1039/2025	KRISHAK UNNAYAN SAMITY, TULSIBARI Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
15	WP(C)/1043/2025	BIJOY KUMAR MODI Versus THE UNION OF INDIA AND ORS	MR. S S GUPTA MS P SHARMA	SC, GST GA, ARUNACHAL
16	WP(C)/1045/2025	ICHIDHAR CHAMPIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. S. CHANDA	GA, ASSAM SC, REVENUE SC, P W D
17	WP(C)/1047/2025	BENE TUTI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS. J GHOSH MS. S. CHANDA	GA, ASSAM SC, P W D SC, REVENUE
18	WP(C)/1048/2025	SMTI PARVATI JALAN Versus THE STATE OF ASSAM AND ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR T R SEN MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
19	WP(C)/1050/2025	GANESH DAS PANIKA Versus THE STATE OF ASSAM AND ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S. CHANDA MS. S DEBNATH	GA, ASSAM SC, P W D
20	WP(C)/1052/2025	SAMAR ALI Versus THE STATE OF ASSAM AND ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR D BANIA MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI MS. S. CHANDA MS. S DEBNATH	GA, ASSAM SC, REVENUE
21	WP(C)/1054/2025	BIREN TOPPO Versus THE STATE OF ASSAM AND ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	GA, ASSAM SC, P W D
22	WP(C)/1057/2025	NAGARJHAR CHILDRENS CLUB AND LIBRARY Versus THE STATE OF ASSAM AND ORS	MR. N J DUTTA MR N AHMED MR A BASUMATARY M RAHMAN	GA, ASSAM SC, SEC. EDU. SC, PWD

23	WP(C)/1062/2025	ABDUL JABBAR Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, REVENUE
24	WP(C)/1063/2025	RAFIQUE UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR	MR. B J GHOSH MR. I ALAM MR. T SK	SC. REVENUE SR. GA, ASSAM
25	WP(C)/1065/2025	SURESH KUMAR RAI AND ANR Versus BANK OF BARODA AND ANR	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	SC, BANK OF BARODA
26	WP(C)/1071/2025	ESOB ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM SC, REVENUE
27	WP(C)/1089/2025	MRS SULOCHANA DEVI LOHIA Versus THE UNION OF INDIA AND ORS	MR. D SAHU MS M GOGOI	SC, GST DY.S.G.I.
- FOR ORDERS -				
28	MC/88/2024 IN WP(C)/2779/2013(D/O), FIXED in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	GA, ASSAM
29	Cont.Cas(C)/159/2024 B/O	RAMA KANTA DAS AND 4 ORS. Versus MUNINDRA NATH NGATEY	MR R S CHAUHAN MS. D CHAUHAN MD. K ISLAM	MR H SARMA
30	Cont.Cas(C)/164/2024 B/O	HASSEN MALLIK Versus GYANENDRA DEV TRIPATHI, IAS	MR. W RAHMAN	
31	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024 WITH WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
32	WP(C)/6752/2024 FIXED	ASHOK KUMAR AGARWALA Versus THE DISTRICT DISASTER MANAGEMENT AUTHORITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM SC, PWD
33	Cont.Cas(C)/9/2025 FIXED	SHREE BHAIKAV NATH ENTERPRISE Versus PRADEEP KUMAR DWIVEDI, IAS	MR S BORTHAKUR MR. D GOGOI	
34	I.A.(Civil)/138/2025 FIXED in WP(C)/6945/2024 WITH WP(C)/6945/2024	JISHU KUMAR NATH Versus FOYZUL HOQUE MAZUMDAR AND ORS	MR. A K AZAD	MR B SINHA
		FOYZUL HOQUE MAZUMDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. P K ROYCHOUDHURY(R-5) MR. N HAQUE(R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA(R-5) MR M HUSSAIN(R-5)
35	I.A.(Civil)/151/2025 FIXED in WP(C)/3450/2023	ON THE DEATH OF ABDUL KHALIQUE Versus M/S POWER GRID CORPN. OF INDIA LTD	MS S DAS	MR G N SAHEWALLA

	WITH WP(C)/3450/2023	M/S POWER GRID CORPN. OF INDIA LTD. Versus ON THE DEATH OF ABDUL KHALIQUE	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA (R-1.1, 1.2) MS S DAS (R-1.1, 1.2)
36	I.A.(Civil)/339/2025 B/O in WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 OTHERS	MR H K SARMA MR. P BHOWMICK MR J LOTH A	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
	WITH WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTH A	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
37	WP(C)/8916/2019 FIXED	SAIFUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WP(C)/852/2020 FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
39	WP(C)/4376/2022 FIXED	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
40	WP(C)/7128/2022 FIXED	ON THE DEATH OF KAMAL BORA HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
41	WP(C)/6764/2024 FIXED	SALEMA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM MR. P K ROYCHOUDHURY(R-4 AND 5) MD. A KHAN(R-4 AND 5) MR. A DEY (R-4 AND 5) SC, REVENUE
42	WP(C)/14/2025 FIXED	PEE GEE (INDIA) LIMITED Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
43	WP(C)/56/2025 B/O	RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
44	WP(C)/68/2025 B/O	ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
45	WP(C)/121/2025 FIXED	MAMTA DEVI JAIN Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S C KEYAL MR R K MOUR M DEKA MS. N KAKATI K JAIN	MR. N N JHA(R-3) MR H DEKA (R-3) MS M SAHOO(R-3) SC, GMC SC, G M D A
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./516/2025	AKASH AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
2	Bail Appln./518/2025	MINTU RAY @ MOON RAY Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
3	Bail Appln./533/2025	DEWAN AZLAN HARIZ Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4	Bail Appln./538/2025	BINANDA KALITA AND ORS Versus THE STATE OF ASSAM	MR S DAS R DEKA	PP, ASSAM
5	Bail Appln./541/2025	MD JEHERUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
MOTION				
6	Tr.P.(CrI.)/4/2025	AASIF ALTAF LASKAR Versus JESREENA CHOWDHURY	MR. P K ROYCHOUHDURY MR. JUNM LASKAR	
7	AB/195/2025 FIXED	APESH ALI ALIAS AFESH ALI AND ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
8	WITH AB/194/2025	KHAJA ALI ALIAS TOMSER ALI MONDAL, Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
9	Crl.Pet./224/2025	JIAUR RAHMAN @ JIYAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
10	Crl.Pet./225/2025	SRI PRAMOD KUMAR GUPTA 2 ORS Versus SRI SATYA PRAKASH AND ANR	MR. M MORE A RAHMAN MR R.AHMED	

11	Crl.Pet./228/2025	RAJU SAKTHIVEL Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. K N CHOUDHURY MR P KALITA	SC, CBI
12	Crl.Pet./229/2025	MD BODIUD ZAMAL Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
13	Crl.Pet./230/2025	SHAHAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M H LASKAR M. HOSSAIN MS. A SULTANA	PP, ASSAM
14	AB/446/2025	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
15	AB/447/2025	JALIL SK Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
16	AB/448/2025	SRI RINTU CHARINGIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
17	AB/449/2025	BHASKAR JYOTI MAHANTA Versus THE STATE OF ASSAM	MR. P HAZARIKA	PP, ASSAM
18	AB/450/2025	ABU BAKKAR SIDDIQUE @ BAKKAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
19	AB/451/2025	PRAJALITA SARMA KAKOTI 2 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. M SHARMA MS. S YASMIN	PP, ASSAM
20	AB/458/2025	MD SAMIR UDDIN Versus THE STATE OF ASSAM	A BORBHUYAN	PP, ASSAM
21	AB/460/2025	FOYAZ UDDIN AHMED BORBHUYAN ALIAS FOYAZ BARBHUIYA Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ A BORBHUYAN	PP, ASSAM
22	AB/462/2025	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
23	AB/463/2025	NURUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
ADMISSION				
24	Crl.Pet./33/2020 FIXED	UDAY KALITA Versus THE STATE OF ASSAM AND ANR.	MS. S DAS MR. N BARMAN MS P RABHA	MR. M HAQUE MR. D DAS MR. B J TALUKDAR PP, ASSAM
25	Crl.Pet./1322/2024 B/O	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR A SHARMA (R-2,3) PP, ASSAM
26	RFA/7/2025	RANEN BASUMATARY Versus MWNSARI NARZARY	MR. S RAHMAN MR H K GOGOI	
27	Crl.A./67/2025	ANKHUMAN ALIAS ANKUMAN ALIAS ANSHUMAN PHUKAN Versus THE STATE OF ASSAM	MR. R BORO MR A BORUAH MR. C BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/169/2025 in Crl.A./67/2025	ANKHUMAN ALIAS ANKUMAN ALIAS ANSHUMAN PHUKAN Versus THE STATE OF ASSAM	MR. R BORO MR A BORUAH MR. C BARUAH	PP, ASSAM

28	CrI.A./68/2025	SERAJAN BIBI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. J AHMED MS A HUSSAIN R BEGUM MR H RAHMAN S AHMED	PP, ASSAM
BAIL HEARING (BA)				
29	Bail Appln./3179/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. Y S MANNAN MR S RAHMAN MS. S PHUKAN MS R BEGAM	PP, ASSAM
30	Bail Appln./366/2025 FIXED	SRI PANKAJ BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
31	Bail Appln./420/2025 FIXED	HIMANGSHU KAKATI AND 7 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R SALOI MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
BAIL HEARING				
32	AB/3338/2024 FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
33	AB/71/2025 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOOND MS. S PHUKAN MS L MISHRA	PP, ASSAM
34	AB/153/2025 FIXED	JONAB ALI SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
35	AB/170/2025 FIXED	SALEH UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
36	AB/192/2025 FIXED	RAJESH RAM Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
37	AB/216/2025 FIXED	KAUSHIK CHOUDHURY Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
38	AB/239/2025 FIXED	JIAUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H LASKAR S BEGUM	PP, ASSAM
39	AB/304/2025 FIXED	JAKIR HUSSIAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM
40	AB/358/2025 FIXED	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
ORDERS				
41	I.A.(CrI.)/1080/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED in CrI.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
	WITH CrI.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS M R ROY MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./522/2025	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
ADMISSION				
2	WP(C)/994/2020 PART-HEARD, FIXED	MOKTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
WITH				
3	WP(C)/3967/2024	RANJIT DAS AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
4	WP(C)/1482/2021 PART-HEARD, WITH WP(C)/6896/2018 (D/O), FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
5	WP(C)/5378/2023 PART-HEARD, FIXED	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
6	WP(C)/512/2024 PART-HEARD, FIXED	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
7	WP(C)/7282/2015	MRS. ANJALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.D A KAIYUM MR.N BARUAH MR.A AHMED	GA, ASSAM MR.N N B CHOUDHURYR-8 MR.M P CHOUDHURY(R-7) MRD P SAHU(R-8) SC, SECONDARY EDUCATION
8	WP(C)/953/2017	MD. SAIMUDDIN and 5 ORS. Versus STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.A S DHILLON MS. A AHMED MR.A RAHMAN	GA, ASSAM MS.M KALITAR-6 SC, SECONDARY EDUCATION MR.A A HUSSAIN(R-6)
9	WP(C)/3540/2017	MRS. DULUMONI HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH MS.S PHUKAN MR.M BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE

10	WP(C)/3887/2017	JUNUMONI GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEMENTARY EDUCATION SC, FINANCE
11	WP(C)/5435/2017	S.M.SAHADATH LASKAR Versus THE STATE OF ASSAM and ANR.	MR.M HUSSAIN MR.N H BARBHUIYA	SC, ELEMENTARY EDUCATION
12	WP(C)/829/2018 FIXED	PRADIP CHANDRA KALITA and 14 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR. P J SAIKIA MS. R GOGOI	SC, ELEMENTARY EDUCATION SC, FINANCE
13	WP(C)/5545/2020	PACHIM SIMALUGURI LOWER PRIMARY SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
14	WP(C)/5546/2020	KARATIPAR LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
15	WP(C)/5548/2020	MODARGURI L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
16	WP(C)/5553/2020	RANGA RESERVE L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
17	WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
18	WP(C)/3100/2022 FIXED	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
	WITH			
19	WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
	WITH			
20	WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
21	WP(C)/178/2023	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
22	WP(C)/6099/2023	TARUN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
	WITH			
23	WP(C)/678/2023	TARUN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS S A KHALIFA S. M. ZINNA	GA, ASSAM SC, SEC. EDU.
24	WP(C)/7278/2023	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT.
25	WP(C)/7551/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

26	WP(C)/156/2024 FIXED	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
	WITH			
27	WP(C)/98/2024	DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
28	WP(C)/471/2024	CHANDAN KAIRI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
29	WP(C)/3737/2024 FIXED	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.
30	WP(C)/5474/2024	HEMANTA DUTTA AND 56 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. P. KASHYAP	SC, SEC. EDU.
		ORDERS		
31	Cont.Cas(C)/214/2019 FIXED	KANTESWAR CHIRING Versus S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) MR A CHALIHA SC, SEC. EDU.
32	Cont.Cas(C)/87/2021 FIXED	SUMITRA DEVI Versus MADHAV CHANDRA DEKA AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	MR. R MAZUMDAR (R4) MR H BEZBARUA (R4)
33	WP(C)/778/2021	DR. SANGHAMITRA CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 6 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-6) MR. P J PHUKAN (SC, GAUHATI UNIVERSITY, R- 1,2,3) MR. S K DEKA MR. M DAS (R-6) SC, U G C (R-7)
34	Cont.Cas(C)/598/2023 FIXED	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIANR MR. U SARMA
35	Cont.Cas(C)/17/2024	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r- 4,8,5) MS K DAS (r-2)
36	Cont.Cas(C)/97/2024	SURJYA HAZARIKA AND 7 ORS Versus NARAYAN KONWAR	MR S BORTHAKUR MR P H KONWAR	
37	Cont.Cas(C)/130/2024	BAHARUL ISLAM Versus BHABESH DEKA and ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR B DEURI-r2
38	Cont.Cas(C)/449/2024 B/O	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
39	Cont.Cas(C)/451/2024 B/O	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	

40	Cont.Cas(C)/639/2024	DIMBESWAR GOGOI Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN
41	Cont.Cas(C)/668/2024 FIXED	PARESH CH DEKA Versus TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI
42	Cont.Cas(C)/704/2024 FIXED	SRI PRASENJIT ROY AND 5 ORS Versus SMTI MAMATA HOJAI, AES	MR. D A KAIYUM MR E HUSSAIN
43	Review.Pet./2/2025 IN RSA 219/2015 (D/O), WITH LCR, FIXED	ROSLINE ANTHONY @ RESHIM ANTONY AND 3 ORS Versus SUREHA BEGUM AND ORS	MR. P S DEKA MS. R CHOUDHURY MR B S DEKA
44	Review.Pet./17/2025 IN CRP(IO)/483/2024 (D/O)	MANBOR MAHATO AND 7 ORS Versus GAUTAM PHUKAN AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
45	I.A.(Civil)/396/2025 in Cont.Cas(C)/564/2017	NUR AHMED Versus R C JAIN AND ORS	MS.K DEVI MR.M SARMA
	WITH Cont.Cas(C)/564/2017	NUR AHMED Versus R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS
			MR. N SARMA MR. D SAIKIA, SR.ADV.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/4/2025	SMTI PRERANA BORAH Versus BITU DEKA	MR G BHARADWAJ MD F FARIDI MR B DEORI	
2	Tr.P.(C)/5/2025	PUJA DAS DEY (POOJA DAS DEY) Versus BIJOY KUMAR DEY	MR. R PHUKAN	
3	CRP/18/2025 FIXED	DILIP SAHU AND ANR Versus CHARANJEET KAUR AND 5 ORS.	MR. S SAHU MS A ROY S SHAHI	
4	CRP(IO)/54/2025 FIXED	DWIJENDRA NATH SAHA Versus THE UNION OF INDIA	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM DY.S.G.I. SC, IWT
5	CRP(IO)/58/2025	DILIP SHARMA AND ANR Versus BIMAL SHARMA AND ANR	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH MR. A BHATTACHARJEE	
	WITH I.A.(Civil)/529/2025 in CRP(IO)/58/2025	DILIP SHARMA AND ANR Versus BIMAL SHARMA AND ANR	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH MR. A BHATTACHARJEE	
6	CRP(IO)/59/2025	PHANINDRA MOHAN DAS Versus PRADIP CHANDRA DAS	MD. B HUSSAIN MR A H TOUFIQ	
7	CRP(IO)/60/2025	SMT PRIYANKA CHOUDHURY Versus SHRI PANDESWARA MADHUSUDHAN	MR. K KAKOTI MR N PATIRI MR. A LAL	
8	CRP(IO)/61/2025	SRI BIKRAMJIT PATHAK Versus SMTI ALPANA GOGOI PATHAK	MR. K R BORA MR D CHUTIA R GOGOI	
9	CRP(IO)/62/2025	PRINCE RAJ Versus VAIBHAB JAIN	MR. R SARMA MR. J K ROY	
ADMISSION				
10	WP(C)/7112/2023 FIXED	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC

11	CRP(IO)/398/2024 FIXED	NASIR UDDIN AHMED Versus URMILA DEVI PODDAR AND 3 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
12	MFA/5/2025	THE UNION OF INDIA Versus HIMANI BHUYAN	MR. C K S BARUAH	
	WITH I.A.(Civil)/554/2025 in MFA/5/2025	THE UNION OF INDIA Versus HIMANI BHUYAN	MR. C K S BARUAH	
13	FAO/10/2025 CAVT. NO.019620/25,N	SMTI SOBITA RONGPHARI Versus M/S SUPERLITE AAC BLOCKS INDUSTRIES AND ORS	MR. N N B CHOUDHURY MR A CHOWDHURY MR. N SARKAR MR A BANERJEE	MR. K N CHOUDHURY GA, ASSAM FOR CAVEATOR SC, REVENUE
	WITH I.A.(Civil)/563/2025 in FAO/10/2025	SMTI SOBITA RONGPHARI Versus MS SUPERLITE AAC BLOCKS INDUSTRIES AND ORS	MR. N N B CHOUDHURY MR A CHOWDHURY MR. N SARKAR MR A BANERJEE	MR. K N CHOUDHURY GA, ASSAM SC, REVENUE FOR CAVEATOR
14	MACApp./48/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus KALPANA SONOWAL AND 4 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/516/2025 in MACApp./48/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus KALPANA SONOWAL AND 4 ORS	MR. K K BHATTA	
15	MACApp./49/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus BULU DAS @ BULO DAS	MS L SHARMA	
	WITH I.A.(Civil)/517/2025 in MACApp./49/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus BULU DAS @ BULO DAS	MS L SHARMA	
16	MACApp./50/2025	HEM BAHADUR DORJEE Versus THE NEW INDIA ASSURANCE COMPANY LTD.	MR. M KHAN MR A K DAS MS J AKTAR	
17	MACApp./51/2025	BRAJEN DEKA Versus DURGASWAR CHUTIA	C. M. MAHANTA MR. S S S RAHMAN MS S Z HAYAT	
18	MACApp./52/2025	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PHULESWARI RAJBONGSHI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/521/2025 in MACApp./52/2025	HDFC ERGO GENERAL INSURANCE CO LTD Versus PHULESWARI RAJBONGSHI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
19	MACApp./53/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus MOON SAIKIA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/538/2025 in MACApp./53/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus MOON SAIKIA AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	MACApp./54/2025	NATIONAL INSURANCE COMPANY LTD. Versus JAHANARA BEGUM	MR. K K BHATTA P GOSWAMI	
	WITH I.A.(Civil)/547/2025 in MACApp./54/2025	NATIONAL INSURANCE COMPANY LTD Versus JAHANARA BEGUM	MR. K K BHATTA P GOSWAMI	

21	MACApp./55/2025	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MINU GOGOI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/550/2025 in MACApp./55/2025	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus MINU GOGOI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
22	MACApp./56/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus JAMIR ALI @ JAMIRUDDIN AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/551/2025 in MACApp./56/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus JAMIR ALI @ JAMIRUDDIN AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
23	MACApp./57/2025 CAVT. NO.01252/025,	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
	WITH I.A.(Civil)/552/2025 in MACApp./57/2025	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
24	RSA/216/2024 WITH LCR, FIXED	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
	WITH I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
25	RSA/220/2024 FIXED	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS)
	WITH I.A.(Civil)/3590/2024 in RSA/220/2024	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
26	RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	
	WITH I.A.(Civil)/513/2025 in RSA/15/2025	FATIK ALI AND 2 ORS Versus GAHER ALI	MR. D MOZUMDER MR C GOGOI MR. D MAZUMDAR	
27	RSA/16/2025	SRI SHEW KUMAR PRASAD Versus MD. ZAHIRUL HAQUE	MR. S ISLAM MR A HAWARI A R MONDAL	MR. S ISLAM
	WITH I.A.(Civil)/531/2025 in RSA/16/2025	SRI SHEW KUMAR PRASAD Versus MD ZAHIRUL HAQUE	MR. S ISLAM MR A HAWARI A R MONDAL	

ORDERS

28	Cont.Cas(C)/2/2024 PART-HEARD, FIXED	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MS. R DEKA(R-2,6,7) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR R M DAS (R-2,6) MR. S DUTTA (R-5) MR. C SHARMA(R-7) D JAIN(R-2,6,7) SC, WATER RESOURCE
29	MACApp./248/2021 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus MINAKSHI PHUKAN AND 3 ORS.	MR. K K BHATTA MS. R DEVI	MR. K R BORA
30	FAO/27/2024 WITH LCR	NUR NEHAR KHATUN Versus KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	MR. B J MUKHERJEE(R-1,2) MS R SAHA (R-1,2)
	WITH I.A.(Civil)/1231/2024 in FAO/27/2024	NUR NEHAR KHATUN Versus KULSON NESSA AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
31	CRP(IO)/40/2024 WITH LCR, FIXED	M/S MARBLE CENTER AND ANR Versus M/S SREENIWAS BASUDEO AND 3 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM (r-1,2,3) MR K JAIN (r-1,2,3) MS. B JAIN (r-1,2,3)
32	CRP(IO)/475/2024	SMTI NAYANMONI SWARGIRY @ NAYANMONI GOHAIN Versus SMTI. RIJU GOHAIN AND 3 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MS. T KALITA MR. R J DAS MRS S SAIKIA
33	I.A.(Civil)/535/2024 FIXED in RSA/9756/2023 WITH RSA/9756/2023 (Filing Number)	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL	MR. N ALAM MR K JAIN MR A K SHARMA	MR. P P BARUAH (r-1) MR. R SARMA (r-1)
	WITH I.A.(Civil)/3280/2024 FIXED in RSA/11328/2024 WITH RSA/11328/2024 (Filing Number)	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL H	MR. N ALAM	
34	I.A.(Civil)/3280/2024 FIXED in RSA/11328/2024 WITH RSA/11328/2024 (Filing Number)	JAKUB SANGA Versus SATYAJIT JAMES	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. A BORUA
	WITH I.A.(Civil)/205/2025 WITH LCR, FIXED in RSA/164/2016 WITH RSA/164/2016	JAKUB SANGA Versus SATYAJIT JAMES H	MR. M K HUSSAIN	
35	I.A.(Civil)/205/2025 WITH LCR, FIXED in RSA/164/2016 WITH RSA/164/2016	MUSSTT MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R. ALI	
	WITH I.A.(Civil)/206/2025 in RSA/164/2016 WITH I.A.(Civil)/207/2025 in RSA/164/2016	ON THE DEATH OF MD JABED ALI HIS LEGAL HEIRS and ORS Versus MD INAMUL ISLAM and 14 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI MS. C SARMA	MR. A SAHAD (R-1) MR. D HALOI (R-1) MR. S A HUSSAIN (R-1) MS. A DEKA (R-1)
	WITH I.A.(Civil)/206/2025 in RSA/164/2016 WITH I.A.(Civil)/207/2025 in RSA/164/2016	MAFIA KHATUN Versus MD INAMUL ISLAM and ORS	MR. R ALI	MD. A SAHAD
	WITH I.A.(Civil)/207/2025 in RSA/164/2016	MAFIA KHATUN AND ORS Versus MD INAMUL ISLAM and ORS	MR. R. ALI	

HEARING

36 [RSA/47/2022](#)
WITH LCR, B/O

GAURANGA BARMAN AND 6 ORS.
Versus
SUDHIR CHANDRA BARMAN AND ORS.

MR G N SAHEWALLA
MD ASLAM
MR. A CHETIA
MS. S KATAKEY
MS. S. TODI

MR S K SARKAR (r-4.1 to
4.8, 6.3)
MR S K SARKAR (r-4.1 to
4.8, 6.3)
MRS V L BHATTACHARJEE
MRS V L BHATTACHARJEE
MRS P BORAH (R 5.3, R
5.4, R 6.2, R 8)
MS C BURAGOHAIN
MS C BURAGOHAIN

37 [CRP/27/2024](#)
WITH LCR, FIXED

ON THE DEATH OF JAGANMOY PAUL, HIS
LEHAL HEIRS KALYANI PAUL AND 2 ORS
Versus
RASHESWAR PAUL @ RASHU PAUL

MR. S D PURKAYASTHA
MS S.S.BORA

MR. B K SEN
MR F HAQUE
MR A HUSSAIN
N HASAN

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./521/2025	GULENUR ISLAM Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./1848/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	SC, DRI DY.S.G.I.
3	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
4	Bail Appln./298/2025 B/O	INAMUL HOQUE Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
BAIL HEARING				
5	AB/3427/2024 FIXED	RAYAZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025

11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/459/2025	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR S ISLAM MR B ISLAM	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
2	RSA/17/2025	RABINDRA NATH ROY Versus SMTI ALOKA SARKAR,	MR. S ISLAM MR A HAWARI A R MONDAL	
	WITH I.A.(Civil)/537/2025 in RSA/17/2025	RABINDRA NATH ROY Versus SMTI ALOKA SARKAR,	MR. S ISLAM MR A HAWARI A R MONDAL	
3	RSA/18/2025	BHUPEN DAS AND 2 ORS Versus ON THE DEATH OF BHUDEV DAS HIS LEGAL HEIRS NABANITA DAS AND ORS	MR. DITUL DAS MS TINLUNG	
	WITH I.A.(Civil)/557/2025 in RSA/18/2025	BHUPEN DAS AND 2 ORS Versus ON THE DEATH OF BHUDEV DAS HIS LEGAL HEIRS NABANITA DAS AND ORS	MR. DITUL DAS MS TINLUNG	
ORDERS				
4	MACApp./537/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus NAZMA BEGUM @ NAZMA KHATUN AND 3 ORS	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA MR. R A HAZARIKA	MR. M TALUKDAR (r-1,2,3) MR. A SHAKIL (r-1,2,3)
5	MACApp./701/2018 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD Versus MUSTTRANTA BEGUM LASKAR @ROPNA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. A KALITA MR. D BHUYAN	MR H R A CHOUDHURY MR F U BARBHUIYA MS. I DAS
	WITH I.A.(Civil)/4210/2019 in MACApp./701/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT RANTA BEGUM LASKAR @ROPNA AND 7 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	

6	CRP(IO)/36/2021 FIXED WITH I.A.(Civil)/985/2021 in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
7	MACApp./107/2021 WITH LCR WITH I.A.(Civil)/834/2021 in MACApp./107/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS. NATIONAL INSURANCE COMPANY LTD. Versus SOMESWAR LOHAR AND 3 ORS.	MR. J PAWE MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-1 to 3) MR. A SHAKIL (r-1 to 3)
8	I.A.(Civil)/634/2023 in MACApp./745/2022 (D/O), B/O in MACApp./745/2022	NATIONAL INSURANCE COMPANY LTD. Versus SOMESWAR LOHAR AND 3 ORS. SMTI. HIMESHWARI SAIKIA AND ANR. Versus SMTI HEMADA SAIKIA AND ANR	MR. R GOSWAMI MS. P BORTHAKUR MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR. N D BHUYAN (r-1) MR P D BHUYAN (r-2) MR P D BHUYAN (r-2) MR S DUSAD (r-2) MR. A. M. SIDDIQUE (r-2)
9	Test.App./1/2025 FIXED	SRI SHANKAR GHOSH Versus SRI GAUTAM GHOSH	MR R CHAKRAVORTY S RABHA R BASUMATARY	
10	I.A.(Civil)/425/2025 WITH LCR in RSA/123/2010 WITH RSA/123/2010	SOLAI DEB ALIAS BOLAI DEB AND 7 ORS Versus JITENDRA DEB AND 4 OTHERS JITENDRA DEB and 4 ORS Versus RATINDRA DEB and 12 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA	MR. R CHOUDHURY MD.M H RAJBARBHUIYAN MR.R DEV MS.SHOMA DASGUPTA (R-1-5,10,11) MS SUPRIYA DASGUPTA (R-1-5,10,11) MS.L DAS MS.R CHETRI
11	I.A.(Civil)/507/2025 in MACApp./1721/2025 WITH MACApp./1721/2025 (Filing Number) WITH I.A.(Civil)/1725/2025 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. Versus ROMA BAGALARI UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ROMA BAGALARI UNITED INDIA INSURANCE COMPANY Versus SMTI ROMA BAGALARI	MR T KALITA MR. A KAKATI Tridib Kalita Tridib Kalita	
12	I.A.(Civil)/514/2025 in RSA/1034/2025 WITH RSA/1034/2025 (Filing Number)	ABDUL SATTAR ALIAS KERON ALI Versus MD ABDUL BARI AND ORS ABDUL SATTAR ALIAS KERON ALI Versus MD ABDUL BARI AND TEN ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN ABDUL KARIM AZAD	GA, ASSAM
13	I.A.(Civil)/522/2025 in MACApp./542/2025 WITH MACApp./542/2025 (Filing Number)	PRADIP SAIKIA Versus UNION OF INDIA PRADIP SAIKIA Versus UNION OF INDIA AND 3 ORS A	B R DAS MS M BHARATI B R DAS	
14	I.A.(Civil)/530/2025 in RSA/1622/2025	ABDUL NOOR LASKAR Versus MD ABDUL GONI,	ALHAJJ I UDDIN MRS. R MOMTAZ MR S J SHAMIM MR ROBIUL HOQUE	

	WITH RSA/1622/2025 (Filing Number)	ABDUL NOOR LASKAR AND ANR Versus MD ABDUL GONI AND ORS	Robiul Hoque
	WITH I.A.(Civil)/1624/2025 (Filing Number)	ABDUL NOOR LASKAR Versus MD ABDUL GONI,	Robiul Hoque
15	I.A.(Civil)/541/2025 in MFA/1680/2025	THE NATIONAL INSURANCE COMPANY LTD. Versus ABDUL AMINUL	MR. P J BARMAN
	WITH MFA/1680/2025 (Filing Number)	The National Insurance Company Ltd Versus Abdul Aminul	MR PRANABJYOTI BARMAN
16	I.A.(Civil)/544/2025 in MACApp./1465/2025	NATIONAL INSURANCE COMPANY LTD. Versus DHRUBAJYOTI DAS	MR T KALITA
	WITH MACApp./1465/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DHRUBAJYOTI DAS AND ANR	Tridib Kalita
17	I.A.(Civil)/549/2025 in MACApp./1463/2025	NATIONAL INSURANCE COMPANY LTD. Versus DHRUBAJYOTI DAS AND ANR	MR T KALITA
	WITH MACApp./1463/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus DHRUBAJYOTI DAS AND ANR	Tridib Kalita
18	I.A.(Civil)/560/2025 in MACApp./1765/2025	SUMIT DEB Versus RITA DEBNATH AND 4 OTHERS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH MACApp./1765/2025 (Filing Number)	SUMIT DEB Versus SMT RITA DEBNATH	Bipllab Borgohain
	WITH I.A.(Civil)/1783/2025 (Filing Number)	SUMIT DEB Versus SMT RITA DEBNATH AND 4 OTHERS	Bipllab Borgohain

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025

17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./517/2025	SRI RAJESH DEBNATH, Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. J PAULO	SC, NCB
2	Bail Appln./519/2025	BAPA DAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
3	Bail Appln./534/2025	BIKROM NEOG AND ANR. Versus THE STATE OF ASAM	MR UNUSH KHAN MR S DAS	PP, ASSAM
4	Bail Appln./543/2025	GURVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
5	Bail Appln./544/2025	SABBIR MIRDHA Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
MOTION				
6	W.P.(CrI.)/4/2025	RAMPAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MR H DAS	SC, CBI
	WITH I.A.(Civil)/562/2025 in W.P.(CrI.)/4/2025	RAMPAL Versus CENTRAL BUREAU OF INVESTIGATION	MR H DAS	SC, CBI
7	CrI.Pet./175/2025	SHRI AKSHAY KUMAR DAS @ AKSHAY DAS Versus THE STATE OF ASSAM AND ANR.	MRS. K DEKA MR D K BORDOLOI MR. S P CHITTAWAT	PP, ASSAM
8	AB/177/2025	MD NASIR UDDIN Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
9	CrI.Pet./179/2025 FIXED	SRI NITUL CHETIA Versus THE STATE OF ASSAM AND ANR	MR J BORAH MR. K KAKOTI MR N PATIRI MR. S A HUSSAIN	PP, ASSAM
10	CrI.Pet./222/2025	MOJIDUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M ALI	PP, ASSAM

11	Crl.Pet./223/2025	BIPUL NARZARY Versus THE STATE OF ASSAM AND ANR	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
12	Crl.Pet./226/2025	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA R ALI	PP, ASSAM
13	Crl.Pet./227/2025	BAJI PEGU @ LILAKANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM
14	AB/453/2025	BAMANG SEI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
15	AB/454/2025	TAYO TALLOM RENDING Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
16	AB/455/2025	NABAM SINA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
17	AB/456/2025	TECHI ALBAN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
ADMISSION				
18	Crl.Pet./1239/2023 FIXED	KISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. A M BARBHUIYA MS. J GHOSH MS A BEGUM	PP, ASSAM
19	Crl.Rev.P./307/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SOFIKUL ISLAM @ SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM
20	Crl.Pet./879/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. M AHMED (R2) MD I H LASKAR (R2) PP, ASSAM
21	Crl.Pet./1015/2024 FIXED	LAKHIRANI BISWAS AND 3 ORS Versus BANESWAR MONDAL AND 3 ORS	MR R DHAR MR B C MUCHAHARY J DAS	MR. S NEOG (R-1,2,3,4) MS. S G BARUAH (R-1,2,3,4) MR. B BORGHAIN (R-1,2,3,4) MR. B SAIKIA (R-1,2,3,4)
22	Crl.Pet./1592/2024	MD. BABUL ALI Versus THE STATE OF ASSAM	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
23	Crl.Rev.P./33/2025 FIXED	KHANINDRA SARMA Versus THE STATE OF ASSAM AND ANR	MR. C S RAY MS. P BORGHAIN	MR. A K SHARMA (R-2) MR. A MOBARAQUE (R-2) PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), B/O	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
25	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
26	Bail Appln./3133/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAJIR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
27	Bail Appln./3390/2024 WITH CASE RECORD(SCANNED COPY), B/O	VIKRAM SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
28	Bail Appln./52/2025 FIXED	LAL MIAH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

29	Bail.Appln./177/2025 FIXED	GAUTAM BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
30	Bail.Appln./234/2025 FIXED	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
31	Bail.Appln./249/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. A AHMED (Amicus Curiae, R-2) PP, ASSAM
32	Bail.Appln./302/2025 FIXED	P. SOUL AND 2 ORS. Versus THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	SC, DRI
33	Bail.Appln./329/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TALAB HUSSAIN @ TALHAB HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
34	Bail.Appln./401/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHIFAR UDDIN @ SHIPAR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
35	Bail.Appln./461/2025 FIXED	LALCHAN ALI ALIAS LAICHAND ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR. A.H. MONDAL MD. A KUDDUS	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/250/2025 FIXED	SRI PULEN BARMAN Versus THE STATE OF ASSAM	MS N DUTTA MR P K BASU MS. K DEY	PP, ASSAM
37	AB/326/2025 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
38	AB/383/2025 FIXED	RAJA ALI Versus THE STATE OF ASSAM	MR. S MUNIR MD. S ALI MS. N.A. BEGUM	PP, ASSAM
<u>ORDERS</u>				
39	Crl.Pet./784/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
40	Crl.Pet./1595/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ZIAUL HOQUE PRODHANI @ZIARUL HAQUE PRADHANI Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR A HAI S A ISLAM	PP, ASSAM
41	I.A.(Civil)/3611/2024 in CRP/400/2016 (D/O), FIXED in CRP/400/2016	M/S COTTON COUNTY RETAIL LTD. Versus SMT. TARA BOTHRA and ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	MR. R K JAIN (R-1) TULIKA BORAH(R-1)
42	Crl.Rev.P./12/2025 FIXED	NISHIT DUTTA Versus SUMI MODAK (DUTTA)	MR. R DE MS. D PATHAK	
43	Crl.Rev.P./24/2025 FIXED	DHANJIT CHOUDHURY, Versus SRI DIGANTA DAS AND ANR	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	PP, ASSAM
	WITH I.A.(Crl.)/73/2025 in CrI.Rev.P./24/2025	SRI DHANJIT CHOUDHURY Versus SRI DIGANTA DAS AND ANR	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,28th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/906/2017 FIXED	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
2	WP(C)/3480/2018 FIXED	M/S. SYNPACK FINANCE PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR. L N DIHINGIA MR. A K SAHU MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
3	WP(C)/6604/2019 FIXED	KANAILAL SAHOO Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K BARKATAKI MS. N DUTTA MS. B SHARMA MR. D K NATH	GA, ASSAM MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI SC, CBI
4	WP(C)/5018/2020 FIXED	ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r- 14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD
5	WP(C)/1326/2022 FIXED	JATIN DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM
	WITH I.A.(Civil)/555/2025 in WP(C)/1326/2022	ON THE DEATH OF JATIN DUTTA Versus THE STATE OF ASSAM AND ORS	MS. J GHOSH	GA, ASSAM
6	WP(C)/5601/2022 FIXED	NUR ISLAM AND 16 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE

7	WITH WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
8	WITH WP(C)/1987/2023	AIN UDDIN AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
9	WITH WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
10	WITH WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
11	WP(C)/6571/2022 CAVT. NO.10572/022, B/O	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
12	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
12	WP(C)/7714/2022	BHAKTI PRASAD SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM MR. P SENGUPTA (R5) MS P SAIKIA (R5)
13	WP(C)/721/2023 FIXED	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
14	WP(C)/915/2023 FIXED	RUMA DEY BISWAS Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	GA, ASSAM MR. B J MUKHERJEE (R9- R11) MR. H BURAGOHAIN (R9- R11) SC, TRANSPORT SC, I O C SC, OIL
15	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
16	WP(C)/3785/2023 FIXED	NUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	MS. M BARMAN MS G HAZARIKA SC, BTC MRS. R B BORA SC, REVENUE

17	WP(C)/3828/2023 FIXED	MAHA HOSEN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
18	WP(C)/4091/2023 FIXED	DILIP KUMAR THAKURIA Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
19	WP(C)/4275/2023 B/O	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
20	WP(C)/1880/2024 B/O	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. B K SEN (R-1,2) MR F HAQUE(R-1,2) MR A HUSSAIN(R-1,2)
21	WP(C)/2802/2024 B/O	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
22	WP(C)/4608/2024 B/O	M/S JATKAPON COOPERTIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM
23	WP(C)/4895/2024 B/O	ARMAAN KUMAR MAHATO Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
24	WP(C)/318/2025 FIXED	ABDUL AZIZ MAZARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
25	WP(C)/337/2025 FIXED	MAHABAL CEMENT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM MR. A I KATHAR (R9, R10, R11) MR. A RONGPHAR (R9, R10, R11) SC, DIMA HASAO
	WITH I.A.(Civil)/506/2025 in WP(C)/337/2025	SONESH HOJAI AND 2 ORS Versus MAHABAL CEMENT PRIVATE LIMITED AND ORS	MR. A I KATHAR MR. A RONGPHAR	GA, ASSAM MR G GOSWAMI SC, DIMA HASAO
26	WP(C)/374/2025 FIXED	ABIRAM TAPPA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K BORUAH MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, REVENUE
		ORDERS		
27	Review.Pet./13/2025 IN WP(C)/1163/2013 (D/O)	THE UNION OF INDIA AND 5 ORS Versus EX CT GD BIMAL CHANDRA NATH	MR H GUPTA	
		HEARING		
28	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/02/2025

-

1)	MR. B K DAS	05-02-2025	To	28-02-2025
2)	MS. P DAS	05-02-2025	To	28-02-2025
3)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
4)	MR. B NATH	11-02-2025	To	28-02-2025
5)	MR. R K BHATRA	10-02-2025	To	10-03-2025
6)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
7)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
8)	MR K AGARWAL	10-02-2025	To	04-03-2025
9)	MR. K AGARWAL	10-02-2025	To	04-03-2025
10)	MS. N M DEKA	12-02-2025	To	04-04-2025
11)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
12)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
13)	MS. D SAIKIA	12-02-2025	To	07-03-2025
14)	MR D K DAS	20-02-2025	To	03-03-2025
15)	MR. B K JAIN	22-02-2025	To	06-03-2025
16)	MS. M JAIN	27-02-2025	To	10-03-2025
17)	MR. M U MAHMUD	24-02-2025	To	03-03-2025
18)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
19)	MD. B HUSSAIN	27-02-2025	To	28-02-2025
20)	MR A H TOUFIQ	27-02-2025	To	28-02-2025
21)	MR. R BORA	26-02-2025	To	15-03-2025
22)	MR. S D ROY	27-02-2025	To	28-02-2025
23)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
24)	MR. A LAL	28-02-2025	To	28-02-2025
25)	MR A BRAHMA	28-02-2025	To	28-02-2025
26)	MR H R A CHOUDHURY	27-02-2025	To	28-02-2025